

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-128/2007/11193/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the <sup>22<sup>nd</sup></sup> November, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter No. DJ.XII-2/2023/5424/E, dtd. 07.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.11.2023, along with station leave permission, with the official vehicle, at own cost, from the morning of 11.11.2023, till the morning of 16.11.2023.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

Memo NO.**HC.VII-128/2007/11194/A**, dated , 22-11-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**